

राज्य संसद में राज्य मंत्री (श्री एस० एस० कुम्भा) : (क) और (ख) में गेडे व्यवस्थापन एण्ड स्टील कम्पनी खोले जाने का आदेश सर्वोच्च न्यायालय द्वारा 17 दिसम्बर, 1982 को दिया गया था कि 1976 में और सरकारी परिसमापक से कारखाने के परिसर के अभिग्रहीत किए जाने का कार्य 29-4-1983 को पूरा हुआ था। राज्य सरकार के विदेशों के अनुसार बिहार राज्य औद्योगिक विकास नियम संयुक्त क्षेत्र में कारखाना पुनः चालू करने के लिए सहयोग निर्धारित कर्ता करने हेतु बातचीत कर रही है।

Constitution of Special Cell to Process Recommendation of Committee on Jail Reforms

1784. DR. VASANT KUMAR PANDIT :

SHRI MADHAVRAO SCINDIA :

Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Starred Question No. 779 on 27-April, 1983 regarding Committee on Jail Reforms and state :

(a) whether the special cell constituted in the Ministry has processed the recommendations of Mulla Committee on Jail Reforms ;

(b) if so, what are the conclusions, if not, the reasons for the delay ;

(c) the reaction of each State Government on the recommendations of Jail Reforms Committee ;

(d) whether the Centre is drafting a model jail legislation for the States and Union Territories incorporating jail reforms to replace the present British Time out-dated Jail Legislation ; and

(e) the policy of Government on the subject of modern jail legislation and reforms ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS : (SHRI NIHAR RANJAN LASKAR) : (a) to (c) The Special Cell for processing the recommendations of Mulla Committee on Jail Reforms is in the process of being set up. The process of consultation with the State Governments on the recommendations of the Committee is likely to take some time in view of the wide ranging nature of recommendations of the Committee for making an all-round improvement in prison administration.

(d) and (e) The question of drafting a model jail legislation for the States and Union Territories would be decided in consultation with the State Govts., keeping in mind the recommendations of the Jail Reforms Committee on the issue.

Establishment of two Circle Offices in Madhya Pradesh by G.S.I.

1785. DR. VASANT KUMAR PANDIT : Will the Minister of STEEL AND MINES be pleased to state :

(a) whether the Geological Survey of India has decided to establish two Circle Offices in Bhopal or any other location in Madhya Pradesh State ;

(b) whether three dimensional studies have been carried out in ore-bearing basins by modern technology in various precious gems-rich areas of Madhya Pradesh, if so, the details of areas of operation and results thereof during the last 2 years ;

(c) what specific time-bound programmes have been planned by G.S.I. to accelerate minerals exploitation in Madhya Pradesh ; and

(d) the ore-bearing zones mapped by G.S.I. for commercial exploitation during the Sixth and Seventh Five Year Plans ?

THE MINISTER OF STATE OF THE MINISTRY OF STEEL AND MINES (SHRI N.K.P. SALVE) : (a) No, Sir.